

Minutes of Exim Facilitation Committee (EFC) meeting No. 10/AM-19 dated 24.01.2019 for import of restricted items

Meeting No. 10 of AM-19 of EXIM Facilitation Committee (EFC) was held on 24.01.2019 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Dr. Aniruddha Udaykar, LO (T), DAHD&F
- (ii) Shri Nand Lal, Consultant, DIPP
- (ii) Shri Markand Pathak, Asstt. Wireless Adviser, DoT
- (iii) Shri S.P. Roy, Jt. DGFT, DGFT
- (iv) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (vi) Shri Abdul Saidiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was **203**. The Committee approved **28** cases, rejected **05** case & deferred **170** cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. No. 168 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	Comments fought from DAHD&F on 09.03.2018. Matter under examination in DAHD&F. Vide OM dated 24.10.2018 has sought information from the firm.
2.	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments fought from DAHD&F on 04.05.2018 Matter under examination in DAHD&F.
3.	M/s. Varun Kuttaritunary Kerala 01/53/8/E/AM19/V-19/IC	27.08.18	Ornamental Fishes	60.00	Comments sought from DAHD&F on 28.08.2018
4.	M/s. Directorate of Animal Husbandry Himachal Pradesh 01/53/8/E/AM19/D-20/IC	17.10.18	Mario and Rambouillet Live sheeps	6.00 Cr.	Comments sought from DAHD&F on 18.10.2018
5.	M/s. Hylasco Biotechnology P. Ltd, Hyderabad 01/53/8/E/AM19/H-21/IC	22.10.18	4900 nos. of Rats & 6700 Nos. of	6.72	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated

	01/53/8/E/AM19/H-21/IC		Nos. of Mice		110102(1)/3/2017-Trade dated 23.01.19
RA Hyderabad may issue the import authorization to the applicant for import of 4900 Nos. of Rats and 6,700 Nos. of Mice for R&D purpose from GCA for a CIF value of Rs. 6,12,11,152/- (Pound Sterling 6,72,650) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 23.01.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
6.	M/s. Zon Groves and Farms, Telangana 01/53/8/E/AM19/Z-6/IC	24.10.18	03 no. of Fancy Horses, 03 no. of Gypsy Vanner, 04 no. of Belgian Draft, 04 No. of Clydesdale Horse,	79.70	Comments sought from DAHD&F on 25.10.2018
7.	M/s. Commander Amit Maini (Retd), Bangalore 01/53/8/E/AM19/C-24/IC	15.11.18	03 Nos. of Horses	14.50	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.1.2019
RA Bangalore may issue the import authorization to the applicant for import of 03 Nos. of live Horses from Russia for a CIF value of Rs. 14,50,000/- (USD 19,000) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 16.1.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
8.	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-25/IC	16.11.18	10 pairs of Wallaby and 10 pairs of Bennett's wallaby	20.00	Comments sought from DAHD&F on 19.11.18
9.	M/s. Vidhan Sales, Nagpur 01/53/8/E/AM19/V-24/IC	19.11.18	621 Nos. of Exotic birds (Budherigars, African Gray Parrot, Cockatoo, Macaw) Etc.	42.07	Comments sought from DAHD&F MOEF&CC (WL) & on 20.11.2018
10.	M/s. Syngene International Ltd., Bangalore 01/53/8/E/AM19/S-71/IC	23.11.18	49064 Nos. of Mice, 30107 Nos. of Rats	2678.14	Comments sought from DAHD&F on 26.11.2018
11.	M/s. Syngene International Ltd., Bangalore 01/53/8/E/AM19/S-72/IC	26.11.18	60 Nos. of Monkey Cyno Vesicle Membranes	42.91	Comments sought from DAHD&F on 26.11.18
12.	M/s. Genius Fish Traders, Bangaluru. 01/53/8/E/AM19/G-34/IC	26.11.18	166000 Nos. of Ornamental Fish	65.90	Comments sought from DAHD&F on 15.01.2019
13.	M/s. Regional Centre for Biotechnology, Faridabad. 01/53/8/E/AM19/R-21/IC	27.11.18	HOM Homozygous & HEMI	2.28	Comments sought from DAHD&F on 29.11.18

			Hemizygous		
14.	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-30/IC	05.12.18	18 Nos. of Live Horses	36.00	DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18 has informed that the applicant has not furnished the recommendation letter from Equestrian Federation of India and the breeds to be imported, therefore the same may be sought from the applicant.
15.	M/s. Marine Fish Shop, Kolkata 01/53/8/E/AM19/M-36/IC	05.12.18	5,49,550 Nos. of Ornamental Fishs	67.60	Comments sought from DAHD&F on 07.12.2018
16.	M/s. Tarun Aquatics, Ambattur T.N 01/53/8/E/AM19/T-31/IC	06.12.18	Ornamental fishs	20.35	Comments sought from DAHD&F on 07.12.2018
17.	M/s. Aqualine Exports, Kerala 01/53/8/E/AM19/A-55/IC	07.12.18	Ornamental Fishs	87.77	Comments sought from DAHD&F on 07.12.2018
18.	M/s. SR Aquarium, Chennai 01/53/8/E/AM19/S-75/IC	08.12.18	3,30,500 Nos. of ornamental fishes	61.99	Comments sought form DAHD&F on 17.12.2018
19.	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	Comments sought form DAHD&F on 17.12.2018
20.	M/s. Qualitat Products India, Chandigarh. 01/53/8/E/AM19/Q-2/IC	08.12.18	Bovine Semen	231.46	Comments sought from DAHD&F on 15.01.2019
21.	M/s. Kshama Kshitiz Joshi, Toronto 01/53/8/E/AM19/K-17/IC	21.12.18	One pet dog	Nil	Permission has been granted to the firm on 09.01.19, as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.01.19 (Ex-post facto approval)
22.	M/s. RN International Services, Hyderabad 01/53/8/E/AM19/R-24/IC	28.12.18	5 Pairs of Gypsy Horse and 5 Pairs of Mini Horse Cross Breed	21.00	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.01.19 has sought information from the firm.
23.	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	Comments sought from DAHD&F on 03.01.2019
24.	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from DAHD&F and MoEF&CC(WL) on 03.01.2019
25.	M/s. Strellion Service, Kolkata 01/53/8/E/AM19/S-79/IC	03.01.19	Ornamental Fish	45.00	Comments sought from DAHD&F on 07.01.2019

26.	M/s. J.D. Enterprises, Chennai. 01/53/8/E/AM19/J-16/IC	04.01.19	Ornamental Fish	81.26	Comments sought from DAHD&F on 07.01.2019
27.	M/s. Maa Annapurna Supplier, West Bengal. 01/53/8/E/AM19/ /IC	07.01.19	Ornamental Fish	45.0	Comments sought from DAHD&F on 07.01.19
28.	M/s. Lupin Limited, Mumbai. 01/53/8/E/AM19/L-11/IC	07.01.19	7940 Nos. of Mice	767.86	Comments sought from DAHD&F on 16.01.2019
29.	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	Comments sought from DAHD&F on 09.01.2019
30.	M/s. Delta Exim Services, Mumnbai. 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	Comments sought from DAHD&F on 11.01.2019
31.	M/s. Anthem Biosciences Private Limited., Bangolore. 01/53/8/E/AM19/A-58/IC	10.01.19	Mice, Rat, Guinea Pig	692.25	Comments sought from DAHD&F on 11.01.2019
32.	M/s. Daddy Aquarium, Kolathur, Chennai. 01/53/8/E/AM19/D-23/IC	11.01.19	Ornamental Fish	12.58	Comments sought from DAHD&F on 15.01.2019
33.	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Comments sought from DAHD&F & MOEF (WL) on 15.01.2019
34.	M/s. Harikrishan Purohit, Deputy Director, Department of Fishers, Dehradun 01/53/8/E/AM19/H-27/IC	12.01.19	Trout Eyed Ova	50.00	Comments sought from DAHD&F on 15.01.2019
35.	M/s. Indian Institute of Science, Bangalore 01/53/8/E/AM19/I-26/IC	15.01.19	161 Nos. of Mice	45.10	Comments sought from DAHD&F on 16.01.2019
36.	M/s. Aviagen India Polutry Breeding Company Pvt. Ltd., Tirupur. 01/53/8/E/AM19/A-46/IC	17.01.19	Day Old Chicks Great Grandparent Stock Broiler Breeders	23442.4	Comments sought from D/o AHD&F on 18.01.19
37.	M/s. Lupin Limited, Mumbai. 01/53/8/E/AM19/L-12/IC	18.01.19	Mice	220.7	Comments sought from D/o AHD&F on 18.01.19
38.	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-26/IC	17.09.19	Rats	1849.8	Comments sought from D/o AHD&F on 18.01.19

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

39	M/s. Siya Paper Mart Pvt. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	05.03.18	4,00,000 MTs of Plastic Scrap (Non Hazardous) and 12,000 MT of Used Tyres (Other)	11008.00	Comments was sought from DIPP & MoEF&CC on 16.04.2018. The case was rejected by the EFC in its meeting dated 24.05.2018 as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 02.05.2018. The firm vide e-mail dated 23.10.2018 has requested to re-open the case. As decided in the EFC meeting dated 29.10.2018, application of the firm has been again
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40	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18.
41	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-17/IC	27.08.18 (8)	01 no. of Cast Articles of Alloy Steel Melleable - Valve	65.97	Comments sought from DIPP & MoEF&CC (HSMD) on 06.09.2018. DIPP vide OM dated 20.09.18 has sought information from the firm. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. The committee decided to examine the case on file.
42	M/s. Shree Mangal Radhika , Industries, New Delhi 01/53/8/E/AM19/S-57/IC	26.09.18	3200 MT of Used Rubber Tyres Scrap	256.0	DIPP vide OM No. 9/79/2018-TSW dated 09.10.18 has sought information from the firm. Recommended by MoEF&CC vide OM No. 23-55/2015-HSMD dated 13.09.2018
43	M/s. Involute Technologies Pvt Ltd, Pune 01/53/8/E/AM19/I-19/IC	05.10.18	Plastic Washing Basket (Used)	4.89	The committee noted that as per Hazardous Rules, 2016, import of Plastic Washing Basket (Used) is not permitted. Accordingly, committee decided to reject the case.
44	M/s. Zuari Cement Ltd, Bangalore 01/53/8/E/AM19/Z-5/IC	30.10.18 10	15000 Ton of Shredded Tyres	539.56	Comments sought from DIPP and MoEF&CC (HSMD) on 31.10.2018 DIPP vide OM dated 16.11.2018 has sought information from the firm.
45	M/s. Bansal Plastic , Delhi 01/53/8/E/AM19/B-26/IC	06.11.18	150000 kgs. of UPVC Pipes Fitting & CPVC Pipe Fitting	210.0	The committee noted that as per Hazardous Rules, 2016, import of of used UPVC Pipes Fitting & CPVC Pipe Fitting is not permitted. Accordingly, committee decided to reject the case.
46	M/s. Alstone Industries Pvt. Ltd, Delhi. 01/53/8/E/AM19/A-54/IC	10.11.18	1,578.50 MT of Silicone Rubber Scrap	6.94	Comments sought from DIPP& MoEF (HSMD) on 03.12.2018
47	M/s. Eswari Global Metal	23.11.18	2,500 MT of	2867.50	Recommended by MoEF&CC vide

	Industries Pvt. Ltd., Mangalore 01/53/8/E/AM19/E-22/IC		Lead Acid Battery Scrap ISRI Code:RAINS & 500 MT of Lead Battery Plates, ISRI Code: RAILS		OM No. 23-31/2009-HSMD dated 05.07.2018 for 35,000 MT of Lead acid batteries scrap conforming to ISRI Code: RAINS with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container. As per the CA Certificate submitted by the firm their entitlement comes to 22,193.79 MT. The firm has requested for 2,500 MT of Lead Acid Battery Scrap ISRI Code:RAINS & 500 MT of Lead Battery Plates, ISRI Code: RAILS Since MoEF has given NOC for RAINS only, the committee decided to approve 2,500 MT of RAINS.
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RA Bangalore may issue the import authorization to the applicant for import of 2,500 MT of Lead Acid Battery Scrap, ISRI Code:RAINS for recovery/ recycling/reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-31/2009-HSMD dated 05.07.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

48	M/s. Coastal Rubbers, Hyderabad 01/53/8/3756/AM18/C-15/IC	05.12.18	Request for enhancement of quantity of waste pneumatic tyres/used rubber tyres & tubes scrap (multiple cuts/pressed baled/shredded) from 4376 MT to 5,000 MT	Proportionate	Recommended by MoEF&CC vide OM No. 23-29/2015-HSMD dated 11.01.2018 Comments sought from DIPP on 17.12.18
49	M/s. Reliance Industries Ltd, Mumbai 01/53/8/E/AM19/R-22/IC	06.12.18	1500 MT. of Granulated Seed Sludge	450.00	Approved as recommended by DIPP vide OM No. 9/45/2018-TS dated 16.01.2019.

RA Mumbai may issue the import authorization to the applicant for import of 1500 MT of Granulated Seed Sludge from GCA for a CIF value of Rs. 4,50,00,000/- (USD 6,16,860) subject to the conditions mentioned in DIPP vide OM No. 9/45/2018-TS dated 16.01.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

50	M/s. Dashmesh Rubber Industries Pvt. Ltd, Gujarat 01/53/8/E/AM19/D-28/IC	06.12.18	2,000 MT of Old/used rubber tyre scrap/Butyl Tube scrap	105.00	Comments sought from MoEF&CC on 18.12.18 Recommended by DIPP vide OM No. E 9(94)/2018-T.S. dated 07.01.19
51	M/s. Gravita India Ltd., Jaipur 01/53/8/E/AM19/G-43/IC	06.12.18	10,000 MT of Battery Scrap and	7500.00	Recommended by MoEF&CC vide OM No. 23-24/2009-HSMD dated 20.07.2018 for 20,000 MT of drained lead acid batteries scrap

			waste/Lead Acid, Battery Scrap (As per ISRI Code:RAINS)		(ISRI:RAINS with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). As per the CA Certificate submitted by the firm their entitlement comes to 11656.63 MT. Since the firm has requested for 10,000 MT only, the committee decided to approve 10,000 MT.
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RA Jaipur may issue the import authorization to the applicant for import of 10,000 MT of Battery Scrap and Battery waste/Lead Acid, Battery Scrap (As per ISRI Code:RAINS) for recovery/ recycling/reprocessing from GCA for a CIF value of Rs. 75,00,00,000/- (1,00,00,000) subject to the conditions mentioned in MoEF&CC OM No. 23-24/2009-HSMD dated 20.07.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Jaipur.

52	M/s. Gravita India Ltd., Jaipur 01/53/8/56947/AM19/G-46/IC	06.12.18	10,000 MT of Battery Scrap and Battery waste/Lead Acid, Battery Scrap (As per ISRI Code:RAINS)	7500.00	Recommended by MoEF&CC vide OM No. HSM-23/53/2017-HSM dated 16.11.2018 for 22,000 MT of lead scrap (ISRI Code:RAINS with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container, RAILS and RADIO). As per the CA Certificate submitted by the firm their entitlement comes to 11656.63 MT. Since the firm has been granted permission for 10,000 MT in the above case, the balance entitlement comes to 1656.63 MT (11656.63-10,000), the committee decided to approve 1657 MT.
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RA Jaipur may issue the import authorization to the applicant for import of 1657 MT of lead scrap (ISRI Code:RAINS for recovery/ recycling/reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. HSM-23/53/2017-HSM dated 16.11.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Jaipur.

53	M/s. Sunflex Recycling Pvt. Ltd, 01/53/8/5782/AM18/S-58/IC	07.12.18	Request for enhancement of quantity of used rubber tyres scrap (Multiple Cuts/Shreds/ Presss Baled) from 19199 MT to 24,000 MT	Proportionate	Recommended by MoEF&CC vide OM No. 23-235/2014-HSMD dated 05.01.2018 Comments sought from DIPP on 12.12.18
54	M/s. Harsh Metal Industries, Nagpur. 01/53/8/E/AM19/H-29/IC	12.12.18	3000 MT Lead Acid Battery Scrap	2400.0	Comments sought from MoEF&CC on 21.01.18

55	M/s. Paras Rubber Industries, New Delhi 01/53/8/E/AM19/P-32/IC	20.12.18	13000 MT of Old Used Rubber Tyre Scrap	711.75	Approved as recommended by MoEF&CC vide OM No. 23/75/2018-HSMD dated 13.09.2018 & 27.11.2018 and DIPP vide OM No. E 9(95)/2018-T.S. dated 07.01.19
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CLA New Delhi may issue the import authorization to the applicant for import of 13,000 MT of old and used rubber tyres and butyl tube scrap (Pressed/Baled/Shredded/Multi Cuts) for manufacture of crumb rubber from GCA for a CIF value of Rs. 7,11,75,000/- (USD 9,75,000) subject to the conditions mentioned in MoEF&CC OM No. 23/75/2018-HSMD dated 13.09.2018 & 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

56	M/s. Yesha Plastics, Junagadh, Gujarat 01/53/8/E/AM19/Y-2/IC	23.12.18	100 MT of LDPE Lumps & PP Jumbo Bags	38.00	The committee noted that as per Hazardous Rules, 2016, import of used LDPE Lumps & PP Jumbo Bags is not permitted. Accordingly, committee decided to reject the case.
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57	M/s. Minar Reclamation Pvt. Ltd, Ludhiana 01/53/8/E/AM19/M-37/IC	24.12.18	4000 MT of Old & Used Rubber Pneumatic Tyre Scrap	240.00	Comments sought from MOEF &CC (HSMD) on 27.12.2018 Recommended by DIPP vide OM No. E 9(95)/2018-T.S. dated 07.01.19
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58	M/s. SNR Reclamations Pvt. Ltd., Ludhiana. 01/53/8/E/AM19/S-78/IC	26.12.18	1100 MT of Used Butyl Rubber Tyre Scrap	88.00	Approved Recommended by MoEF&CC vide OM No. 23-86/2015-HSMD dated 22.11.18 and DIPP vide OM No. E 9(96)/2018-T.S. dated 14.01.19
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RA Ludhiana may issue the import authorization to the applicant for import of 1,100 MT of used butyl rubber tubes scrap (with multiple cut/shreds/press baled) for manufacture of reclaimed rubber from GCA for a CIF value of Rs. 88,00,000/- (USD 1,22,222) subject to the conditions mentioned in MoEF&CC OM No. 23-86/2015-HSMD dated 22.11.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.

59	M/s. Tallampally Rubber Pvt. Ltd., Bidar. 01/53/8/E/AM19/T-33/IC	26.12.18	3500 MT of Old & Used Rubber Tyres Scrap.	248.50	Comments sought from DIPP on 11.01.2019 Recommended by MoEF&CC vide OM No. 23-117/2014-HSMD dated 27.11.2018
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60	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 28.12.2018 Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
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61	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Comments of sought from DIPP & MOEF (HSMD) on 28.12.2018
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62	M/s. Nile Limited, Hyderabad. 01/53/8/E/AM19/N-18/IC	28.12.18	15416 MT of Battery Waste,	15416000 KGS	Recommended by MoEF&CC vide OM No. 23-139/2014-HSMD dated 09.12.2015 for 18,000 MT of fully
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			Namely: Scrap Drained/ Dry While Intact, Lead batteries covered by ISRI code Word Rains		drained lead acid batteries (ISRI Code: RAINS). As per the CA Certificate submitted by the firm their entitlement comes to 9269.27 MT. Accordingly, the committee decided to approve 9269 MT.
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RA Hyderabad may issue the import authorization to the applicant for import of 9269 MT of fully drained lead acid batteries (ISRI Code: RAINS) for recovery/ recycling/reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-139/2014-HSMD dated 09.12.2015 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

63	M/s. Kohinoor Rubber, Hyderabad. 01/53/8/E/AM19/K-18/IC	02.01.19	900 MT of user Rubber Tyre Scrap.	72.00	Approved as recommended by MoEF&CC vide OM No. 23-45/2013-HSMD dated 22.11.2018 and DIPP vide OM No. E 9(4)/2019-T.S. dated 15.01.2019
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RA Hyderabad may issue the import authorization to the applicant for import of 833 MT of used rubber tyre scrap/butyl tube scrap/latex rubber scrap/EPDM rubber scrap/rubber compound scrap/multiple cuts/shreds/press baled for manufacture of reclaimed rubber from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC vide OM No. 23-45/2013-HSMD dated 22.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

64	M/s. EPS International, Surat Gujarat. 01/53/8/E/AM19/E-23/IC	03.01.19	3000 MT of Used Rubber Tyre & Tube Scrap	240.00	Approved as recommended by DIPP vide OM No. 9/05/2018-TSW dated 21.01.2019 and MoEF&CC vide OM No. 23-5/2015-HSMD dated 22.11.2018
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RA Surat may issue the import authorization to the applicant for import of 3,000 MT of used rubber tyre scrap(multiple cuts/shreds/press baled) for manufacture of rubber powder from GCA for a CIF value of Rs. 2,40,00,000/- (USD 3,28,767) subject to the conditions mentioned in MoEF&CC OM No. 23-5/2015-HSMD dated 22.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat

65	M/s. Agarwal Industries, Thane. 01/53/8/E/AM19/A-60/IC	07.01.19	30000 MT of Waste Tyre Scrap	900.0	The committee observed that the request of the firm is for manufacture of pyrolysis oil which is not permitted. Accordingly, the committee decided to reject the case.
66	M/s. Shivalik Reclamation Pvt. Ltd., Gurgaon. 01/53/8/E/AM19/S-82/IC	14.01.19	4300 MT of Used Rubber Tyres Scrap	185.76	Approved as recommended by MoEF&CC vide OM No. 23-60/2009-HSMD dated 22.11.2018 and DIPP vide OM No. E 9(7)/2019-T.S. dated 18.01.2019

CLA New Delhi may issue the import authorization to the applicant for import of 4,300 MT of used rubber tyre scrap(multiple cuts/shreds/press baled) for manufacture of crumb rubber powder and reclaim rubber from GCA for a CIF value of Rs. 1,85,76,000/- (USD 2,58,000) subject to the conditions mentioned in MoEF&CC OM No. 23-60/2009-HSMD dated 22.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

67	M/s. Bharathi Cement Corporation Private Limited, Hyderabad.	16.01.19	9480 MT of Used Rubber Tyres Scrap	419.8	Comments sought from MOEF (HSMD) & DIPP on 17.01.19
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	01/53/8/E/AM19/B-35/IC				
68	M/s. Tinna Rubber and Infrastructure Ltd., New Delhi. 01/53/8/E/AM19/T-34/IC	16.01.19	5800 MT of Used Rubber Tyres Scrap	295.6	Comments sought from DIPP on 17.01.19 Recommended by MoEF&CC vide 23/31/2018-HSMD dated 22.11.2018
69	M/s. Oyester Industries P. Ltd, Silvasa 01/53/8/E/AM19/O-2/IC	16.01.19	Request for enhancement of quantity of used rubber tyres scrap (multiple cuts/shreds/p ress baled)	Proportionate	Recommended by MoEF&CC vide OM No. 23-88/2015-HSMD dated 13.09.18. Comments sought from DIPP on 16.01.19
70	M/s. Eswar Rubber Products Pvt. Ltd, Salem 01/53/8/E/AM19/E-27/IC	18.01.19	5500 MT of Rubber Scrap	330.00	Recommended by MoEF&CC vide OM No. 23-169/2014-HSMD dated 27.11.2018 Comments sought from DIPP on 21.01.19
71	M/s. Sasa Rubbers Pvt. Ltd, Rajkot 01/53/8/00084/AM17/S-11/IC	02.05.16 13	2000 MT of Rubber Scrap	100.00	Approved as recommended by DIPP vide OM No. 9/26/2016-TSW dated 06.06.16 and MoEF&CC vide OM No. 5-17/2012-HSMD dated 03.05.2018 and 27.11.2018

RA Rajkot may issue the import authorization to the applicant for import of 2,000 MT of rubber scrap for manufacture of reclaim rubber from GCA for a CIF value of Rs. 1,00,00,000/- (USD 1,56,250) subject to the conditions mentioned in MoEF&CC OM No. 5-17/2012-HSMD dated 03.05.2018 and 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.

Part-3 Ministry of Steel (MoS)

72	M/s. Novotech Steel & Alloys P. Ltd, Mumbai 01/53/8/E/ AM19/N-12/IC	25.08.18	500 MT of Iron & Steel Shaft (O Used)	202.01	Comments sought from DHI & MoEF on 28.08.2018. As suggested by DHI, comments sought from M/o Steel on 22.10.18. M/o Steel vide e-mail dated 22.11.18 informed that the end product does not fall under the purview of Ministry of Steel. DGFT may obtain comments of DIPP/MSME in the matter. As decided in the EFC meeting dated 20.12.2018, vide OM dated 09.01.2019 comments were sought from DIPP and MSME. MSME vide e-mail dated 09.01.19 suggested to seek comments from M/o Steel. DIPP vide OM dated 18.01.19 informed that the import item has the HS Code 73269080 i.e. Other: Parts of ships, floating structure and vessels (excluding hull propellers and paddle-wheels) and therefore Ministry of Shipping, Road Transport & Highways may be consulted in the matter. DIPP has further suggested that MoEF&CC
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					may also be consulted as ship wastes sometimes contain asbestos or nuclear contaminated waste. The committee decided to examine the case on file.
73	M/s. Arfin India Ltd, Ahmedabad 01/53/8/E/AM19/A-36/IC	12.10.18 12	2000 MT. of Titanium Scrap	5155.50	Comments sought from M/o. Steel on 15.10.2018. M/o Steel vide e-mail dated 13.12.2018 informed that the application of M/s. Arfin India Ltd., Ahmedabad for import of 2000 Tonne of Titanium Scrap under restricted list of items has been examined. As per the documents submitted by the applicant, it is noted that DGFT had allowed to import 1000 Tonne Titanium Scrap on 09.10.2017 for manufacturer of Ferro Titanium. They started import of titanium scrap from 17.10.2017 and till Sept 2018, they have imported only 515.942 tonne. Since there is an actual user condition, they should first import the balance quantity, utilize fully and submit necessary documents and evidences that they have fully utilized for manufacturing of the aforesaid product. The present application may be processed after getting the aforesaid documents. Reply received from the firm and forwarded to M/o Steel.
74	M/s. Eloquent Steel Pvt. Ltd, Kolkata. 01/53/8/E/AM19/E-25/IC	09.01.19	23780 MT of Ferro Manganese Slag.	1603.96	The firm has submitted copy of Pollution Certificate Nos. CO 110122 and CO 110124 dated 28.06.2018 from West Bengal Pollution Control Board, Kolkata for production of 43,236 MT/Annum [3603 MT per Month (1728 MT + 1875 MT)]. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. Accordingly, the eligibility comes to 23,779.80 MT of ferro manganese slag. The committee decided to approve 23,780 MT.
RA Kolkata may issue the import authorization to the applicant for import of 43,236 MT of Ferro Manganese Slag: (MN 23-38% Max, CAO-16-24% Max, SIO2-23-30% Max, AL2O3-15% Max, MGO-2.5-4.5%Max) for manufacture of Silico manganese from GCA for a CIF value of Rs. 16,03,96,100/- (USD 22,59,100) subject to actual user condition and laid down procedure of import of FeMn Slag, besides other usual condition of import authorization.					
75	M/s. Sarda Energy & Minerals Limited, Raipur 01/53/8/E/AM19/S-81/IC	11.01.19	42,000 MT of Ferro Manganese Slag (Mno Slag)	3150.9	The firm has submitted copy of Pollution Certificate Nos. 5880/TS/CECB/2018 dated 25.10.2018 for production of 18,000 MT of Ferro Alloys per Annum and

					6819/TS/CECB/2018 dated 03.03.2018 for production of 18,000 MT of Ferro Alloys per Annum. The committee noted that production capacity of Silico manganese has not been indicated in the Pollution Certificate. Accordingly, committee decided to seek documentary evidence regarding production of Silico manganese from the firm.
76	M/s. Sarda Metals & Alloys Limited, Mumbai. 01/53/8/E/AM19/S-81/IC	11.01.19	60,000 MT Ferro Manganese Slag (Mno Slag)	4158.00	The firm has submitted copy of Renewed Pollution Certificate No. APPCB/VSP/VZN/200/HO/CFO/2015 dated 11.05.2016 from Andhra Pradesh Pollution Control Board, Kolkata for production of 75,000 MT/Annum. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. Accordingly, the eligibility comes to 41,250 MT of ferro manganese slag. The committee decided to approve 41,250 MT.

RA Visakhapatnam may issue the import authorization to the applicant for import of 41,250 MT of Ferro Manganese Slag for production of Silico manganese from GCA for a proportionate CIF value subject to actual user condition and laid down procedure of import of FeMn Slag, besides other usual condition of import authorization.

77	M/s. Phonix Industries Pvt. Ltd., Silvassa. 01/53/8/E/AM19/N-12/IC	31.01.18	100 MT of Titanium Scrap	196.9	Comments sought from M/o Steel on 21.01.19
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Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

78	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments sought from DIPP on 19.09.18.
79	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
80	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o

					C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
					Comments sought from M/o. Mines on 30.07.2018.
81	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter is under examination in the Petro Chemical Division of D/o C&PC.
82	M/s. Lupin Limited 01/53/8/EAM19/L-9/IC	29.11.18	5 Nos. of Bromofluoro methane ((CAS No. : 373-52-4 N.W.: 2Kg Cylinder).	16.32	Comments sought from C&PC & MOEF& CC(O) on 29.11.2018
83	M/s. Raviraj Polymers., Upleta 01/53/8/E/AM19/R-23/IC	14.12.18	100 MT of waste/scrap of plastics	25.90	Comments sought from MoEF&CC and D/o. C&PC on 18.12.2018
84	M/s. Eastern Cargo Carriers (India) P. Ltd, Mumbai	01.1.19	17,952,000 MT of Composite waste of plastic and aluminium foil- waste and rejects- shredded	2.64	The firm has sought relaxation of policy for the grant of restricted license for import of POLYAL (Composite waste of Plastic and Aluminum foil). The request of the firm was placed in the PRC meeting held on 20.11.2018. The PRC decided to refer the request of the firm to Exim Facilitation Committee (EFC) to examine the request and put up the same to DG for a decision. The committee re-considered the request of the firm and decided to seek some clarification and examine the case on file.

Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)

85	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process. Meity vide letter dated 11.09.2018 has sought further information from the firm.
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86	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018.
87	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.05.18. The matter is under process.
88	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18, again query sent on 11.09.18. Reply from the firm is awaited.
89	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. Meity vide letter dated 11.09.2018 has sought further information from the firm.
90	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/G- 20/IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by

					Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required in this case. Meity vide Letter No. 16(15)/2018.IPHD dated 10.12.2018 information from the firm is awaited.
91	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctional Copying, Printing and scanning Machines	332.69	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(19)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
92	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctional copying, printing and scanning machines	325.24	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(12)/2018-IPHW dated 01.10.18 has sought information from the firm.
93	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used Digital Multifunctional Printing and Copying Machines	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
94	M/s. Kuty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctional Copying, Printing & Scanning Machines	262.15	Comments sought from Meity and MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(20)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed

95	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctional Copying Printing Scanning Machines	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(18)/2018-IPHW dated 14.01.2019 has requested the firm to provide information as sought vide letter dated 07.12.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed.
96	M/s. B.K. Imaging , Navi Mumbai 01/53/8/E/AM19/B-18/IC	10.09.18	1500 Nos. of Old & Used Digital Multifunctional Devices & Printers	200.00	Comments sought from Meity and MoEF (HSMD) on 17.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide Letter No. 16(21)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed.
97	M/s. Best Mega International, New Delhi 01/53/8/E/AM19/B-22/IC	24.09.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.00	Comments sought from Meity & MoEF&CC (HSMD) on 26.09.2018
98	M/s. Parag Domestic Appliances, Kolkata 01/53/8/E/AM19/P-21/IC	29.09.18	1000 Nos. of Used Digital Multifunctional Print & Copying	18.412	Comments sought from Meity & MoEF&CC (HSMD) on 05.10.2018. Meity vide letter No. 16(14)/2018-IPHW dated 10.12.2018 information from the firm is awaited.
99	M/s. Moksha Business Machii Hyderabad 01/53/8/E/AM19/M-17/IC	08.10.18	2400 Nos. of Used Multifunctional Devices (MFD'S)	228.48	Comments sought from Meity & MoEF&CC (HSMD) on 09.10.2018 Meity vide Letter No. 16(17)/2018-IPHW dated 01.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed.
100	M/s. Copy Care Enterprises, Ahmedabad 01/53/8/E/AM19/C-20/IC	10.10.18	3500 Nos. of Old and used Multifunctional Devices	500.0	Comments sought from Meity & MoEF&CC (HSMD) on 11.10.2018 Meity vide Letter No. 16(16)/2018-IPHW dated 01.01.2019 has requested the firm to provide information as

					sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
101	M/s. Photo fax Systems, Delhi 01/53/8/E/AM19/P-19/IC	18.10.18	20000 Nos. of Old & Used Digital Multifunctional Devices & Printers	1656.00	Comments sought from Meity on 18.10.2018
102	M/s. CG Power and Indus Solutions Ltd, Aurangabad 01/53/8/E/AM19/C-22/IC	25.10.18	25000 Kgs. of High Purity Chromium Powder	529..31	Comments sought from Meity on 18.10.2018 Comments sought from heavy Industry ON 16.01.2019
103	M/s. Be office Automation Product (P) Ltd., New Delhi 01/53/8/E/AM19/B-23/IC	25.10.18	5000 nos. of old & Used Digital Multifunctional Devices	70.00	Comments sought from MeitY on 25.10.18. Meity vide Letter No. 16(22)/2018-IPHW dated 03.01.2019 has requested the firm to provide information as sought vide letter dated 28.11.2018 at the earliest. Meity has also informed the firm that if the information is not received within fifteen days the case may be treated as closed
104	M/s. SRK Overseas, Delhi 01/53/8/E/AM19/S-55/IC	25.10.18	20000 nos. of old & Used Digital Multifunctional Devices & Printers.	1656.00	Comments from sought Meity on 26.10.18
105	M/s. Shiv Shakti International New Delhi. 01/53/8/E/AM19/S-51IC	25.10.18	2000 nos. of old & Used Digital Multifunctional Devices & Printers & copier/ Scanner Device	50.00	Comments sought from MeitY on 26.10.18
106	M/s. Uppiliappan R.B, Bangalore 01/53/8/48002/AM19/U-6/IC	14.10.18	01 no. of Lenovo Yoga Laptop	.60	Comments sought from Meity on 14.11.2018
107	M/s. R. R. Marketing, Hyderabad 01/53/8/E/AM19/R-20/IC	20.11.18	1100 nos. of Old & Used Multifunctional Devices	137.80	Comments sought from Meity on 29.11.2018
108	M/s. Green Enabled Solutions Pvt Ltd, Bangalore 01/53/8/E/AM19/G-40/IC	14.12.18	6000 nos Machinery and Mechanical	400.00	Comments sought from Meity on 28.12.2018

			Appliances; Parts Thereof; Laptops, Servers, Desktops etc.		
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Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

109	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK-225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018. D/o C&PC vide letter no. 25016/1/2014-PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited
110	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Halon-1301. The same needs to be provided for further processing the case.
111	M/s. Tandy Innovative Chemical P. Ltd, Aurangabad 01/53/8/35167/AM19/T-13/IC	09.07.18	160 MT of Dichlorofluo roethane (HCFC 141b)	239.36	Approved as recommended by MoEF&CC vide OM No. 11/2/2018-OC dated 09.01.2019
RA Mumbai may issue the import authorization to the applicant for import of 160 MT of HCFC-141b from China for a CIF value of Rs. 2,39,36,000/- (USD 3,52,000) subject to the conditions mentioned in MoEF&CC OM No. 11/2/2018-OC dated 09.01.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
112	M/s. Piramal Enterprises Ltd, Sangareddy, Telangana 01/53/8/E/AM19/P-20/IC	25.09.18	126 MT of TFEC (HCFC R133A)	439.99	Approved as recommended by MoEF&CC vide OM No. 11/2/2018-OC dated 14.01.2019
RA Hyderabad may issue the import authorization to the applicant for import of 126 MT of HCFC-133A for production of Halothane as feedstock from China for a CIF value of Rs. 4,39,99,200/- (USD 6,11,100) subject to the conditions mentioned in MoEF&CC OM No. 11/2/2018-OC dated 14.01.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
113	M/s. Dow Chemical International P. Ltd, Mumbai 01/53/8/E/AM19/D-24/IC	30.10.18	1300 MT of HCFC-141B	2282.42	Permission has been granted to the firm as recommended by MoEF&CC vide OM No. 11/2/2018-OC dated 09.01.2019. (Ex-post facto approval)
114	M/s. BASF India Ltd, Mumbai 01/53/8/E/AM19/B-24/IC	31.10.18	680 Ton of HCFC-141B (Dichloroflu oethane	1242.83	Permission has been granted to the firm on 21.01.2019 as recommended by MoEF&CC vide OM No. 11/2/2018-OC dated 09.01.2019 (Ex-

115	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC- 123	204.00	post facto approval) Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide e-mail dated 12.12.2018 informed that M/s Stallion Enterprises, Mumbai needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-123. The same needs to be provided for further processing the case.
116	M/s. Gold Ripe International Pvt. Ltd, Meerut 01/53/8/E/AM19/G-39/IC	07.12.18	40000 Kgs. of Ethylene (C2h4) Gas (Purity>99.9 5%)	223.98	Comments sought from MoEF&CC(O) on 17.12.2018
117	M/s. SRF Limited, Gurugram. 01/53/8/E/AM19/S-77/IC	26.12.18	40 MT 2,2 Dechloro - 1,1,1 - Trifluoroetha na (HCFC- 123)	486.40	Recommended by MoEF&CC vide OM No. 11/2/2019-OC dated 14.01.2018 D/o C&PC vide OM No. 17/5(25)/2018-OC dated 03.01.2019 has sought information from the firm. The firm vide letter dated 18.01.19 has submitted their reply to C&PC.
118	M/s. Expanded Polymers System Pvt. Ltd, Navi Mumbai 01/53/8/E/AM19/E-24/IC	07.01.19	1200 MT of Dichlorofluo roethne (HCFC 141b)	315.0	Comments sought from MOEF&CC (O) on 07.01.2019

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

119	M/s. Narimattathi Phillipose Phillipose, Kottayam 01/53/8/29273/AM19/N-11/IC	01.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018.
120	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	Comments sought from MoEF&CC(WL) on 20.08.2018
121	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoise	.20	Comments sought from MoEF&CC(WL) on 17.09.2018 Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018
122	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018
123	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-41/IC	28.10.18	20 Nos. of Orni Track L40 Tags	15.12	Comments sought from MoEF&CC (WL) on 30.10.2018
124	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-45/IC	12.11.18	MOD-400 Collars,	2.75	Comments sought from MoEF&CC(WL) on 13.11.2018

			MOD-500 Collars (07 Nos) and MOD-600 Collars (02 Nos.) with Accessories		
125	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-44/IC	12.11.18	03 Nos. of GPS Vertex Collars with Accessories	4.12	Comments sought from MoEF&CC(WL) on 13.11.2018
126	M/s. Modern Aquarium, Thane 01/53/8/E/AM18/M-31/IC	19.11.18	300000 Nos. of Turtles	97.50	Comments sought from DAHD&F and MoEF&CC on 19.11.18
127	M/s. Hi Tech Advance Products, Indore. 01/53/8/E/AM19/H-26/IC	22.12.18	5 sets of Veterinary Equipment/ Tranquilizer Equipment/ CO2 Injection Rifle and accessories	11.49	Approved as recommended by MOEF & CC (WL) vide OM No. 3-93/2018/WL dated 04.01.2018

RA Indore may issue the import authorization to the applicant for import of 05 sets of Veterinary Equipment/Tranquilizer Equipment/CO2-Injection Rifle and accessories (as per quantity and description mentioned in MOEF & CC (WL) OM No. 3-93/2018/WL dated 04.01.2018) from Denmark for supply to Divisional Forest Officer, Haridwar (01 Set); Divisional Forest Officer, Dehradun (01 Set); Divisional Manager, Gorewada Project, FDCM Ltd, Nagpur (01 Set); Dy. Conservator of Forest, Wardha Forest Division (01 Set) and Director, GEER Foundation, Gujarat (01 Set) for humane treatment of wild animals as recommended by Chief Wildlife Warden, Government of Uttarakhand, Maharashtra and Gujarat subject to necessary statutory clearances, for a CIF value of Rs. 11,49,249.42 (Euro 14,023.91) subject to the conditions mentioned in MOEF & CC (WL) vide OM No. 3-93/2018/WL dated 04.01.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

128	M/s. Aditi International, Mumbai 01/53/8/E/AM19/A-57/IC	26.12.18	2000 Kgs. Sandal Wood Logs	90.00	Comments sought from MOEF&CC (WL) on 28.12.2018. MoEF&CC vide OM dated 14.01.2019 has sought information from the firm.
129	M/s. Adinath Veterinary Products Private Limited, Indore. 01/53/8/E/AM19/A-59/IC	12.01.19	GUT 50 Tele Injection Applicator and related Accessories, 51L2 Special Carbon barrel 13mm & CO2 C3 Powerlet 16g without Thread	4.19	Comments sought from MOEF&CC (WL) on 15.01.2019

Part-10 Ministry of Home Affairs (MHA-PM Division)

130	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16 50	8 nos of Hand held Thermal Imager	172.52	MHA on 22.06.18 informed that comments has been sought from MoD. Reminder issued to MoD on 18.06.18. MHA vide U.O dated 26.10.2018 has
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					informed that reply is awaited from MoD.
131	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm. MHA vide OM dated 1.10.18 has transferred the case to Arms Division of MHA.
132	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O dated 26.10.2018 informed that import has already been done without NOC of MHA. Clarification from DGFT and Karnataka Police is awaited. Last reminder to DGFT on 29.06.2018. Comments have also been sought from MOD. Reply from MoD is also awaited. Clarification has also been sought from the firm on 23.01.2019.
133	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.03.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies and Odisha Police has been requested to furnish End User Certificate on 09.10.18. Replies are awaited. MHA vide OM No. IV-20011/13/2018/Prov.I dated 05.12.2018 has requested Odisha Police to clarify the nomenclatures mentioned at different places/certificate are one.
134	M/s. AM Industrial Enterprises, New Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited.
135	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018. MHA vide UO No. 20011/06/2018-Prov-I dated 28.6.2018 has sought certain information from the firm. Reminder received from MHA on 14.11.2018
136	M/s. Three Circles Exports (OPC) P.Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited

			8mm, 9/380 R /9mm		
137	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. MHA vide U.O dated 26.10.2018 informed that Chhattisgarh Police has been requested to furnish certain information vide OM dated 05.09.2018. Reply is awaited from Chhattisgarh Police. Reminder has been sent by MHA to Chattisgarh Police vide OM dated 12.12.2018
138	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts (14 main parts including user manual)	22.77	Comments sought form MHA on 11.07.2018. MHA vide OM dated 11.09.2018 has sought certain information from Bihar Police. MHA vide U.O dated 26.10.2018 informed that reply from Bihar Police is awaited.
139	M/s. Kshatriya Defence P. LTD, Pune 01/53/8/E/AM19/K-11/IC	23.08.18	Assult Rifles & 7.62x39 mm Roundsas	2,43	Comments sought from MHA on 23.08.2018. MHA vide U.O dated 26.10.2018 informed that comments from security agencies has been sought on 24.10.18.
140	M/s. KAV Engineering and Marketing P. Ltd, New Delhi 01/53/8/E/AM19/K-12/IC	30.08.18	01 no. of Doppler Radar Systems	17.48	Comments sought from 10 MHA (PM Divn) & D/o. Telecom on 05.09.2018. MHA vide OM dated 09.10.18 has sought information from the firm. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies of MHA on the matter and Karnataka Police has been requested to furnish reply to certain observations on 09.10.18.
141	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore 01/53/8/E/AM19/A-35/IC	11.10.18	01 no. of Tethered UAV	18.94	Comments sought from MHA (PM Divn) & DGCA MHA on 12.10.2018. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies of MHA on 24.10.18.
142	M/s. Gagandeep Singh Dhawan , New Delhi 01/53/8/E/AM19/G-31/IC	23.10.18	03 Nos. of Rifles, 02 Nos. of Pistols , 02 Nos. of Guns & 01 no. of 22 Rifle	14.00	Comments sought from MHA on 24.10.2018

143	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/E/AM19/A-38/IC	24.10.18	04 Nos. of Pistol & 01 no. of Rifle	10.50	Comments sought from MAH(PM Divn) on 25.10.2018
144	M/s. Narendra Explosives Ltd, New Delhi 01/53/8/E/AM19/N-15/IC	29.10.18 64	50 Sets of Parts of 06 Round Multi Launcher 38 MM (MODEL SJ- 600N)	19.12	MHA (Prov-II) vide ID No. IV- 13012/06/2018-Prov.II dated 13.11.2018 has requested to provide the details of End User Certificate duly certified by IG level officer of CAPFs/SPOs and supply order in the instant case. In case subject stores are not being imported for Central Armed Police Forces/State Police Organizations, DGFT may approach Arms Section, MHA for further needful in this case.
145	M/s. Audo Viso Pvt. Ltd. New Delhi. 01/53/8/E/AM19/A-51/IC	28.11.18	2 nos. Night Vision Binoculars	2.12	Comments sought from MHA (IS-I Divn.) on 29.11.2018
146	M/s. Punj Lloyed Raksha Systems Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-36/IC	10.01.19	Sleeve, Teflon- Foregrip Stabilizer- Front; Pin, Lever Base- Connecting; Plunger- Right etc.	111.77	Comments sought from MHA (PM Divn.) on 15.01.2019
147	M/s. Verus Amicus, Maharashtra. 01/53/8/E/AM19/V-27/IC	02.01.19	Advanced Accessories Kit for Micro -RONI	2.85	Comments sought from MHA -(PM Divn.) on 07.01.2019
Part-10 Ministry of Home Affairs (MHA-IS Division)					
148	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18 65	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. The file has been returned by MHA.
149	M/s. Dinex India Pvt. Ltd., Dehradun 01/53/8/E/AM19/D-22/IC	22.11.18	40 nos. of Aluminum Frame	13.50	Comments Sought from MHA (IS-I Divn.) on 22.11.18. The file has been returned by MHA.
150	M/s. Dinex India Pvt. Ltd. Dehradun 01/53/8/E/AM19/D-23/IC	22.11.18	400 sets of Receiver with Barrel	200.00	Comments sought from MHA (IS-I Divn.) on 22.11.2018. The file has been returned by MHA.
151	M/s. Pahwa Manufacturers, Sitapur. 01/53/8/E/AM19/P-27/IC	28.11.18	24 Lacs Pcs. Plastic Cases (Unprimed)	92.47	Comments sought from MHA (IS-I Divn.) on 29.11.2018. The file has been returned by MHA.
152	M/s. Alpha Design Technologies P. Ltd, Bangaluru 01/53/8/E/AM19/A-31/IC	29.11.18	05 Nos. of Comer Shot CSM Model- Glock 17-18	20.27	Comments sought from MHA (IS-I Divin) on 06.12.2018. The file has been returned by MHA.

			with accessories		
153	M/s. Syndicate Innovations International Ltd, Delhi. 01/53/8/E/AM19/S-73/IC	30.11.18	Empty primed Hulls, Empty Unprimed Hulls, Cup Brass etc.	13993.2	Comments sought from MHA (IS-I Divn.) on 30.11.2018. The file has been returned by MHA.
154	M/s. Mangal Gun House Gwalior 01/53/8/E/AM19/M-35/IC	06.12.18	Air Guns	2.57	Comments sought from MHA (IS-I Divn) on 07.12.18
155	M/s. Hensoldt Pvt, LTD, Bengaluru 01/53/8/E/AM19/H-25/IC	11.12.18	09 Nos. of Telescopic sight for fitting to arms	21.85	Comments sought from MHA (IS-I Divn.) on 18.12.18
156	M/s. Punj Lloyd Raksha Systems Private Limited, New Delhi. 01/53/8/E/AM19/P-34/IC	27.12.18	Cartridge M855 & Cartridge 9x19 115grs. FMJ	26.74	Comments sought from MHA on 28.12.2018
157	M/s. Mehar Sons, Jammu. 01/53/8/E/AM19/M-38/IC	02.01.19	Parts of Shotgun Cartridges	20.54	Comments sought from MHA (IS-I Divn.) on 15.01.2019
158	M/s. Punj Lloyd Raksha Systems Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-36/IC	10.01.19	Sleeve, Teflon-Foregrip Stabilizer-Front; Pin, Lever Base-Connecting; Plunger-Right etc.	111.77	Comments sought from MHA (PM Divn.) on 15.01.2019

Part-11 Defence Research & Development Organisation (DRDO)

159	M/s. MKU Ltd, Kanpur 01/53/8/E/AM19/M-19/IC	08.10.18	1 PCS of ISSUK HHMT 75-Hand Held Thermal Monocular	11.52	Comments sought from DRDO on 15.10.18. DRDO vide e-mail dated 23.10.2018 has sought information from the firm and DGFT. Vide e-mail dated 17.12.18 the firm had been requested to furnish the copy of confirmed order and also technical specifications of the item of import for processing the matter further. Vide e-mail dated 11.01.2019, reminder has been sent to the firm. The firm has been requested to furnish the requisite information/documents within 15 days unless application may be treated as closed. Reply is awaited from the firm.
160	M/s. Deepti Electronics & Electro Optics Pvt. Ltd., Bengaluru. 01/53/8/E/AM19/D-31/IC	10.01.19	380 Nos. of Scope Rail Mount	2.68	DRDO vide e-mail dated 17.01.2019 has given their NOC. DRDO has also suggested to refer the application to

161	M/s. Punj Lloyd Raksha System Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-37/IC	15.01.19	650 Nos. of Spring Blide Catch; Lever Disassembly; Barrel	9.00	DDP for comments. DRDO vide e-mail dated 17.01.19 has requested to provide supply order for the items to be imported.
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
162	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18 68	Soltrol-10	3.05	M/o. P&NG vide OM No. P-12019(11)/130/2018-Sup./(C-26686) dated 05.10.2018 has requested to obtain technical specifications of the petroleum product proposed to be imported from the firm and provide the same to them at the earliest so as to process the matter further.
163	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18 68	5500 MT of Denatured Ethyl Alcohol with 5 PPM Bitrex	2240.36	Comments sought from M/o. P&NG on 26.09.2018 M/o. P&NG vide OM No. P-12019(11)/131/2018-Sup./ (C-27011) dated 03.12.2018 has sought certain information from the firm.
164	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18 69	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments sought from M/o. P&NG on 26.09.2018 M/o. P&NG vide OM No. P-12019(11)/134/2018-Sup./ (C-27012) dated 04.12.2018 has sought certain information from the firm.
165	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18 70	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments sought from M/o. P&NG on 09.10.2018 M/o. P&NG vide OM No. P-12019(11)/137/2018-Sup./ (C-27257) dated 03.12.2018 has sought certain information from the firm.
166	M/s. Ashoka Alco-Chem, Ltd, Mumbai 01/53/8/E/AM19/A-37/IC	22.10.18 71	4515 MT. of Denatured Ethyl Alcohol"	1797.44	Comments sought from M/o. P&NG on 12.11.2018 M/o. P&NG vide OM No. P-12019(11)/140/2018-Sup./ (C-27334) dated 03.12.2018 has sought certain information from the firm.
167	M/s. India Yamaha Motor Pvt Ltd, New Delhi. 01/53/8/E/AM19/I-27/IC	21.12.18	200 Ltrs. CEC RF-02-03, (Euro IV Reference Gasoline Fuel)	48,736 (Approx)	Comments sought from M/o. P&NG on 16.01.2019
168	M/s. Michelin India Private Limited, Chennai. 01/53/8/E/AM19/M-40/IC	09.01.19	100 MT. of Solane 100-155 (Solvent)	103.60	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/1/2019-Sup./(C-28192) dated 28.01.2019, subject to further approval by the competent authority.
169	M/s. Pon Pure Chemical India Pvt. Ltd., Chennai.	10.01.19	100 MT of ISOPAR-E	119.57	Comments sought from M/o P&NG on 11.01.2019

	01/53/8/E/AM19/P-35/IC				
1	M/s. India Yamaha Motor Private Limited, New Delhi. 01/53/8/E/AM19/I-25/IC	10.01.19	1000 Ltrs. CEC RF-02-08, (Euro V Reference Gasoline Fuel)	2.34	Comments sought from M/o. P&NG on 15.01.2019

Part-13 Department of Telecommunications (DoT)

171	M/s. People for animal jankalyan samiti, Vidisha (MP) 01/53/8/EAM19/P-24/IC	06.11.18	2 nos. of Radio Broadcast Transmitter	2.15	Approved as recommended by WPC Wing of DoT, New Delhi vide letter No. L-14024/14/2016-WF/515 dated 01.06.16
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RA Bhopal may issue the import authorization to the applicant for import of 02 Nos. of Radio Broadcast Transmitter from UK for a CIF value of Rs. 215630.90 (Pond Sterling 3058.12) subject to the conditions mentioned in WPC Wing, DoT, New Delhi letter No. L-14024/14/2016-WF/515 dated 01.06.16 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bhopal.

Part-15 Directorate General of Civil Aviation (DGCA)

172	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18 72	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05-2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. in the EFC meeting representative of DGCA informed that the matter is under examination. Committee deferred the case.
173	M/s. Global Strategic Technologies Ltd, Noida 01/53/8/27180/AM19/G-2/IC	11.12.18	01 Set of UAV	19.09	Comments sought from DGCA on 17.12.2018
174	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-29/IC	28.12.18	Drone Toys	9.05	Comments sought from DGCA on 01.01.2019
175	M/s. Gujarat Airconnet Private Limited, Ahmedabad. 01/53/8/E/AM19/G-42/IC	17.01.19	Pipisterlsinus 91 Aircraft (Motor Glider)	124.8	Approved as recommended by DGCA vide letter No. 5-70/2018-AI(2) dated 15.11.2018

RA Ahmedabad may issue the import authorization to the applicant for import of 01 No. of Pipistrel Sinus 912 aircraft (motor glider) for private use from Slovenia for a CIF value of Rs. 1,24,80,000/- (EURO 1,50,000) subject to the conditions mentioned in DGCA letter No. 5-70/2018-AI(2) dated 15.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

176	M/s. Authentic Impex, Mumbai. 01/53/8/E/AM19/A-52/IC	30.11.18	600 MT of Household Rummage-Bed Sheet	186.30	Comments sought from M/o Textile on 30.11.2018
177	M/s. Drashti Shipping Gandhidham, Gujarat. 01/53/8/E/AM19/D-30/IC	05.01.19	100MT of Used Jute Bags	31.50	Comments sought from M/o. Textile on 07.01.2019

Part-18 Petroleum & Explosives Safety Organization (PESO)

178	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18 73	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018
179	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018
180	M/s. Schlumberger Asia Services Limited, Mumbai. 01/53/8/E/AM19/S-80/IC	09.01.19	Charge, Power jet Omega2906, MHX	7536.3	Approved as recommended by PESO vide letter No. E-25(38)60/2016/I dated 29.01.2019.

RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from USA, Sweden, France, Germany and Czech Republic for a CIF value of Rs. 75,36,37,448.95 (USD 1,07,17,256.10) subject to the conditions mentioned in PESO vide letter No. E-25(38)60/2016/I dated 29.01.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

181	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19
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Part-19 D/o Pharma

182	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18 74	100 Kg of Morphine Sulphate	35.25	As decided in the EFC dated 24.08.18, comments sought from NC-3 on 19.09.18.
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Part -21 Miscellaneous

183	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16 75	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18.
184	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17 76	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
185	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18 77	100 MT of Costos Roots (Saussuresa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As

			Lappa)		decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
186	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18 78	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC.
187	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18 79	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18.
188	M/s. Dr. Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18 80	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
189	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutical Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
190	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018
191	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018
192	M/s. Mulavar P. Ltd, Erode 01/53/8/E/AM19/M-22/IC	25.10.18 81	180 Cubic Meter of Rough Granite Blocks	300.00	Comments sought from Mines on 25.10.2018
192	M/s. S. A. Herbal Bioactives LLP, Mumbai 01/53/8/E/AM19/H-24/IC	07.12.18	17000 Kgs. of Coca Leaves	22.22	Comments sought from D/o. Agriculture Cooperation & Farmers Welfare on 10.12.2018
194	M/s. Interglobe Aviation Limited, New Delhi. 01/52935/8/E/AM19/I-28/IC	24.12.18	14 Nos. of ATC/MODE S	173.53	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have

			Transponder (2 ANF) ATTC		informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
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CLA New Delhi may issue the import authorization to the applicant for import of 14 Nos. of Aircraft parts [as per ANF-2M] from GCA for a CIF value of Rs. 1,73,53,683.60 (USD 2,16,921.05) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Import of Gold & Silver Dore

195	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18 85	20 MT of Silver dore	8,000.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. The committee decided to first seek verification report of the refinery regarding its refining capacity of silver dore by the RA concerned. Verification report of the refinery from RA Mumbai is awaited. The request of the firm was deferred by the committee for verification report from RA Mumbai. RA Mumbai vide letter dated 06.11.2018 has furnished the verification report. As per verification report the firm is in the processing of installing machines for refining of silver dore. The firm has informed that they will install the machines in one week. Accordingly, the committee defer the case till the firms install
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					machines for refining of silver dore. The firm vide e-mail dated 20.12.2018 has informed that they have installed the machines for refining the Silver. The committee decided to seek verification report from RA Mumbai. Accordingly, RA Mumbai has been requested to verify the refinery and submits its report. The same is awaited. The committee decided to send a reminder to RA to submit the verification report at the earliest.
196	M/s. Golden Star Trading Private Limited 01/53/8/30248/AM19/G-8/IC	03.05.18 85	3 MT of Gold dore	85002.54	The request of the firm was earlier rejected for want of BIS License. The firm is applying for the first time. The firm has submitted the copy of Pollution Certificate dated 16.11.2017 from Tamilnadu Pollution Control Board valid upto 31.03.2019, copy of Udyog Aadhar Registration Certificate from MSME and copy of BIS license dated 22.10.2018, valid upto 11.10.2019, as decided in the EFC meeting dated 22.11.2018 RA Mumbai has been requested to verify the refinery and submits its report. The same is awaited. The committee decided to send a reminder to RA to submit the verification report at the earliest.
197	M/s. Sun Gold Refineries, Ahmedabad 01/53/8/E/AM19/S-76/IC	17.12.18	5 MT of silver dore	1740.32	The firm is applying for the first time. The firm has submitted the copy of (i) Udyog Aadhar Memorandum from DIC Ahmedabad (ii) CA Certificate regarding installation of refinery. The committee in its meeting dated 20.12.18 decided to seek Pollution certificate from the SPCB and also decided to seek verification report of the refinery from the concerned RA. Accordingly, RA Ahmedabad has been requested to submit verification report of the refinery. The same is awaited. The committee decided to send a reminder to RA to submit the verification report at the earliest.
198	M/s. National India Bullion Refinery HCA, Mumbai. 01/53/8/E/AM19/N-17/IC	24.12.18	5 MT Silver Dore	1732.56	The firm is applying for the first time. The firm has submitted copy of (i) Udyog Aadhaar Acknowledgment from MSME (ii) Pollution Certificate dated 15.05.2017, valid upto 12.05.2023 from Maharashtra

					Pollution Control Board. The committee decided to seek verification report from the concerned RA.
199	M/s. GGC Gujarat Gold Centre Pvt. Ltd, Ahmedabad 01/53/162/Misc/AM19/G-41/IC	29.12.18	5 MT of Gold dore bars	145326.03	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 31.07.2018, valid upto 12.05.2023 from Gujarat Pollution Control Board, Gandhinagar (ii) BIS license dated 15.11.2017 valid upto 22.10.2019 (iii) Udyog Aadhaar Registration Certificate from MSME (iv) Custom debit sheet showing utilization of 3591.73 Kgs out of 5,000 Kgs permitted vide import authorization dated 12.06.2018. The committee noted that the firm has submitted two applications for 5 MT each. The committee decided to combine both applications and approved 10 MT of Gold dore bar.
200	M/s. GGC Gujarat Gold Centre Pvt. Ltd, Ahmedabad 01/53/8/51595/AM19/G-44/IC	29.12.18	5 MT of Gold dore bars	145326.03	
201	M/s. Sovereign Metals Limited 01/53/8/55550/S-83/IC	07.01.19	20 MT of Gold dore	613279.99	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 12.04.18, valid upto 20.01.20 from Gujarat Pollution Control Board, Gandhinagar (ii) BIS license dated 13.12.2017 valid upto 29.12.18 (iii) IEM dated 19.02.2018 from DIPP. The committee decided to defer the case for want of valid BIS license and utilization details viz. Custom Debit Sheet/Bill of Entry of the previous import authorization.
202	M/s. Sovereign Metals Limited 01/53/8/55550/S-83/IC	07.01.19	20 MT of Silver dore	169000.00	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i) Pollution Certificate dated 12.04.18, valid upto 20.01.20 from Gujarat Pollution Control Board, Gandhinagar (ii) BIS license dated 13.12.2017 valid upto 29.12.18 (iii) IEM dated 19.02.2018 from DIPP. The committee decided to seek verification report from the RA concerned regarding refining capacity of silver dore.

203	M/s. M.D. Overseas Ltd., Rudrapur, Uttarakhand 01/53/8/E/AM19/M-14/IC	11.01.19	10 MT of gold dore bar	310942.00	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 21.07.2018, valid upto 31.03.2020 from Uttarakhand Environment Protection Pollution Control Board, Dehradun (ii) BIS license dated 03.05.18 valid upto 02.05.2019 (iii) DIC Acknowledgment Part-II dated 27.05.13 from DIC Udham Singh Nagar (iv) Custom debit sheet showing utilization of 3959 Kgs out of 5,000 Kgs permitted vide import authorization dated 11.04.2018. The committee decided to approve 10 MT of gold dore.
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5. The meeting ended with vote of thanks to the chair.

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